

**GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
LOK SABHA  
UNSTARRED QUESTION NO. : 3003  
(To be answered on the 17<sup>th</sup> December 2015)**

**HOVERING OF AIRCRAFT**

**3003. ADV. NARENDRA KESHAV SAWAIKAR**

**Will the Minister of CIVIL AVIATION**

**नागर विमानन मंत्री**

**be pleased to state:-**

- (a) whether aeroplanes have to hover around at certain domestic and international airports resulting in huge wastage of fuel;
- (b) if so, the details thereof indicating the number of such instances and resultant loss suffered thereby during the last three years and the current year, year-wise; and
- (c) whether the Government has formulated or proposes to formulate any policy in this regard and if so, the details thereof along with the other steps taken/being taken in this direction?

**ANSWER**

**Minister of State in the Ministry of CIVIL AVIATION**

**नागर विमानन मंत्रालय में राज्य मंत्री**

**(Dr Mahesh Sharma)**

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(a) and (b) No Madam. However, to avoid any Air Traffic congestion at busy airports, the arrival and departure slots are allocated to the schedule flights based on the runway handling capacity. Also the Air Traffic congestion may occur due to the following reasons

(i) Inability of Airlines to adhere to their schedule slot due to operational/commercial or technical reasons which result in bunching of flights.

(ii) Weather phenomena like fog, thunderstorm, dust-storm and heavy rain etc.

(iii) Sometimes flights are delayed due to priority landing of VVIP flights, emergency landing etc.

(c) To avoid any Air Traffic congestion at busy airports, Airports Authority of India has taken certain Air Traffic Management initiatives which are enclosed as Annexure-A.

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